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| 1985-86 | ढलवें लोहे के पिण्डों के सांचों को तोड़ना/ इन्गट स्टिकरों से बाटम प्लेट स्कैप और इस प्रकार के ढलवें लोहे के पिण्डों के सांचों के बाटम प्लेट स्कैप की खरीद । | 1. इकनामिक टाइम्स, कलकत्ता ।<br>2. हिन्दुस्तान टाइम्स, नई दिल्ली ।<br>3. इंडियन एक्सप्रेस, मद्रास ।<br>4. इकनामिक टाइम्स, बम्बई ।<br>5. इंडियन नेशन, पटना<br>6. स्टेट्समेन, कलकत्ता | 26-5-85<br>29-5-85<br>6-6-85<br>30-5-85<br>26-5-85<br>29-5-85<br>30-5-85<br>31-5-85<br>4-6-85 |

(ग) लौह स्कैप की बिक्री को पेशकश उच्चतम बंध टेंडर कर्ताओं को की गई थी । इस बिक्री के लिये टेंडर कर्ताओं से उचित जमानत के रूप में राशि जमा कराई गई थी ।

#### Rejection of Indian Goods by Importers

L019. SHRI RAMCHANDRA BHARDWAJ;  
DR. H. P. SHARMA:  
SHRIMATI MAIMOONA SULTAN:

Will the Minister of COMMERCE be pleased to state;

(a) what are the details of different items of exports along with their value and quantum which were rejected by various importers of Indian goods during 1983, 1984 and so far during 1985; and

(b) what steps are being taken by Government to ensure that only goods of quality matching with the approved samples are exported?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH): (a) Usually acceptance or refusal of goods is a matter between exporters and importers and this Ministry comes to know of such cases only when the

parties approach it with their complaints. Thus complete information as asked for is not available with this Ministry.

(b) For items covered under the purview of Compulsory quality Control and Preshipment Inspection under the Export (Quality Control and Inspection) Act, 1963 and which are exported on the basis of the approved samples, the Inspection Agencies recognised by the Government are empowered to carry out preshipment inspection and to ensure that the consignments offered by exporters conform to the approved samples and its technical characteristics. Certain items involving safety and health hazards are not allowed to be exported unless these terms conform to minimum safety standards also.

#### Abolition of Sales Tax

1020. SHRI RAMCHANDRA BHARDWAJ:

SHRI BHAGATRAM MANHAR: